

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3224**  
TO BE ANSWERED ON THE 28/03/2025

**RISE IN COSTS OF AGRICULTURAL INPUTS**

3224. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware of prices of the fertilizer, seeds, pesticides and other agricultural inputs in the last five years;
- (b) if so, whether the prices have increased, decreased or remained the same over this period;
- (c) the detailed reasons for the change in prices of agricultural inputs during this period; and
- (d) the steps taken by Government to ensure that the prices of agricultural inputs remain affordable for the farmers?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) & (b): The Government is aware of the Maximum Retail Price (MRP) of major fertilisers namely Urea, Diammonium Phosphate (DAP), Muriate of Potash (MOP) and Complex fertilisers. Under Clause 3 of Fertiliser (Control) Order (FCO), Government vide notification number SO 909 (E) dated 01-03-2018 fixed the statutory MRP of urea at Rs 242 per 45 Kg bag (Rs 5377 per Metric Tonne(MT)) plus 5% charge for Neem coating and 5% Goods and Services Tax (GST). Further, the Government is not fixing the price of seeds sold to the farmers. However, to ensure the availability of Bt. Cotton hybrid seeds to farmers at fair, reasonable and affordable prices, the Government issued a Cotton Seeds Price (Control) Order (CSPCO), 2015 on 07.12.2015 under section 3 of the Essential Commodities Act, 1955. The prices of fertiliser and seeds of Bt. Cotton seeds during last 5 years are given as under:-

(I)- Product -Wise Average MRP(Rs./MT) from 2020-21 to 2024-25 as on 17.03.2025

Product Name	2020-21	2021-22	2022-23	2023-24	2024-25
Urea (Statutory Price)*	5377	5377	5377	5377	5377
Complex fertilizer Grade 10-26-26	24575.66	29751.24	29760.78	29394.92	30604.46
Complex fertilizer Grade 12-32-16	24643.10	28733.24	31562.41	29865.16	29977.89
Complex fertilizer Grade 20-20-0-13	19950.14	24652.55	28045.64	25275.63	25666.22
DAP	24966.77	25003.55	26939.94	26999.77	27000.00
MOP	17872.63	23338.42	34147.54	33987.88	31151.18
SSP-Granular	8468.49	7750.95	10555.79	11157.39	10824.85
	Source: Data from FMS (Fertiliser Monitoring System) & iFMS (integrated Fertilizer Monitoring System) (dbtfert.nic.in) *in addition to the statutory price 5% extra charge is for Neem coating and 5% charge for GST.				

(II) - Bt. Cotton price fixed per packet of 450 gram during the last five years i.e. from 2020 to 2024 is as under:

2020		2021		2022		2023		2024	
BG- I (Rs.)	BG-II (Rs.)	BG- I (Rs.)	BG-II (Rs.)	BG- I (Rs.)	BG-II (Rs.)	BG- I (Rs.)	BG-II (Rs.)	BG- I (Rs.)	BG-II (Rs.)
635	730	635	767	635	810	635	853	635	864

BG- Boll Gard

(c ) & (d): The prices of the Urea are almost constant since 2018. The prices of P&K fertilizers depends upon the international prices. From last three years, the prices of DAP are almost same. The Government monitors international prices of key fertilizers, raw materials, etc. and if any fluctuations, the same, is subsumed while fixing Nutrient Based Subsidy (NBS) rates for P&K fertilizers annually / bi-annually to ensure affordable supply of P&K fertilizers to the farmers. In wake of recent geopolitical crisis which led to major disruption in supply of fertilizers, pro-active steps were taken in Kharif 2024 to ensure smooth availability of P&K fertilizers to the farmers. In July 2024, the Government took immediate measure to ensure regular imports through a one-time special package on DAP beyond the NBS rates for the period from 01.04.2024 till 31.12.2024 @ 3,500 per MT. This package has now been extended until 31.03.2025 to ensure the sustainable availability of DAP at affordable price to the farmers.

In order to make pesticides at reasonable prices, the registration fee for generic pesticide under section 9(4) of Insecticide Act, 1968 has been kept less as compared to registration for pesticides under section 9(3) of the Insecticide Act, 1968.

Further, to ensure availability of quality Seeds to the farmers Government is implementing Sub-Mission on Seeds & Planting Materials (SMSP) from the year 2014-15, to promote production and multiplication of quality seeds of agricultural crops. SMSP has now been merged with National Food Security and Nutrition Mission (NFSNM) during the year 2023-24. Under the scheme, the financial assistance is available/ provided for different seed related activities viz., distribution of seeds (foundation/ certified seeds at 50% subsidy for cereal crops- and 60% subsidy for pulses, oilseeds, fodder and green manure crops), Seed Infrastructure facilities (100 % Government of India share for seeds processing and storage), National Seed Reserve (to meet requirement of seeds of short & medium duration crop varieties to the farmers during natural calamities and unforeseen conditions) and Strengthening of Seeds Quality Control to the States etc through various schemes/ components of SMSP.

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